

**GOVERNMENT OF INDIA  
MINES AND MINERALS  
LOK SABHA**

UNSTARRED QUESTION NO:2473  
ANSWERED ON:10.03.2000  
TENDERS FOR CONSTRUCTION OF ROADS  
CHARAN DAS MAHANT

**Will the Minister of MINES AND MINERALS be pleased to state:**

- (a) whether there is a provision of construction of roads in the mining areas by the coal companies under Coal India Limited;
- (b) if so, whether there is similarity in the provisions of inviting tenders for construction of roads in all the subsidiaries;
- (c) if so, whether the South Eastern Coalfields Limited has made changes in the criteria for inviting tenders in January this year as against the earlier tenders;
- (d) if so, the details thereof; and
- (e) the reasons therefor?

**Answer**

THE MINISTER OF STATE FOR MINES & MINERALS ( SMT. RITA VERMA )

- (a) : As reported by Coal India Limited, all the subsidiary companies of Coal India Limited earmark certain budget every year for undertaking community development works. Through this, developmental activities such as drinking water supply schemes, construction of roads, construction of community toilets etc. are funded in and around the establishments of coal PSUs.
- (b) : Yes, Sir.
- (c) : No, Sir.
- (d)&(e): Do not arise in view of reply given to part (c) above.